Indian students in erstwhile Soviet Union

579. SHRI AJIT P. K. JOGI:

CHOWDHRY HARI SINGH;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether Government have received any representation from Indian students studying in the erstwhile Soviet Union regarding continuation of their respective courses in Indian Universities;

(b) if so, the action taken by Government on the representation; and

(c) the steps taken/being taken by Government to solve their problems?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to c) The information is being collected and will be laid on the Table of the House.

Delegation of Australian Golf Experts

580. SHRI B. K. HARIPRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that a delegation of Australian Golf experts, sponsored by Australia-India Chamber of Commerce (AICC) recently visited India to assess the potential for setting up Golf courses to international standards; and

(b) whether the delegation's itinerary included Bangalore which offers a host of facilities for Golf enthusiasts?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPART. MENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): (a) Yes, Sir.

(b) Yes, Sir.

केन्द्रीय विद्यालय के प्रश्न पत्नों का लोक होना

581. श्री शंकर दयाल सिंह : श्री शारदा महन्सी :

गया मानस संसाधन विकास मंत्री यह बताने की कुपा करेंगे कि

(क) क्या सरकार का ध्यान अप्रैल, 1993 में होने वाली केन्द्रीय विद्यालय की परीक्षाओं के प्रश्न पतों के सीक होने और उनकी वाजार में दिक्की किये जाने के संबंध में प्रखबारों में प्रकाशित समाचार की ओर दिलाया पया हैं;

(ख) क्या सरकर ने इस संबंध में कोई कार्यवाही की है; ग्रौर

(ग) यदि हा, तो उसका क्यौरा क्या है ?

मानव संसाधन विकास मंतासम (शिक्षा मौर संस्कृति विभाग) में उप-मंत्री (कुमारी शैलजा) : (क) से (ग) जी, हा । केन्द्रीय विद्यालय संगठन ने सूचित किया है कि इस संबंध में उनके द्वारा एक जांच आयोजित की गई थी। जांच की रिपोर्ट में कक्षा IX तथा XI के प्रश्न-पत्रों के लीक होने की बात की पुष्टि नहीं की गई है।

Sports fields and playgrounds in Delhi

582. SHRI SURESH KALMADI; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that the Delhi Administration has decided to development 50 sports fields and play grounds in Delhi; and

(b) if so, what are the details of the location of the sports fields to be developed, and what are the details of games facilities likely to be provided on these fiels? SOURCE DEVELOPMENT

WITH

MINISTRY

LIAMENTARY AFFAIRS (SHRI MUKUL

WASNIK): (a) Yes, in a meeting held recently

at Raj Niwas under the chairmanship of Lt.

Governor, Delhi it was decided that 51

OF

PAR.

SPORTS)

THE

IN

THE MINISTER OF STATE spoils fields /play fields would be made functional by Municipal Corporation of Delhi IN THE MINISTRY OF HUMAN RE (DEPART. (MCD)/Delhi Development Authority (DDA). MFNT OF YOUTH AFFAIRS AND Thirty of them will be developed by DDA and the remaining by the MCD. ADDITIONAL CHARGE OF THE MINISTER OF STATE

> (b) The details of the sites located by the DDA and MCD with facilities to be provided are given in the statement enclosed.

Statement

I. Delhi Development Authority :

Name of Sports Field with location	Facilitiess proposed to be provided		
I I	2		
1. Park across the road from Niti Bagh.	Sports facilities yet to be decided.		
2. Hanj Kons, IIT Gate	Cricket, Foot-ball, Volley Ball, Basket Ball, Hockey.		
3. Masjid Moth Group Housing	Football.		
4. Cricket ground, Kalkaji (Opp. Nehru Place)	Cricket.		
 Playfields Greater Kailash Exhibition Park. (Opp. ISR) 	Cricket, football volley ball and Basket Ball.		
6. Vasant Kunja	Football, hockey, Tennis, Badminton, Basketball, volley ball and Squash, Billiards, athletics.		
7. Vijay Mandal Distt. Park	Football.		
 Site at crossing of Mathura Road & Mehrauli Badarpur Road. 	Wrestling.		
9. Ashok Vihar (Pkt. 'A')	Volley ball, Basket-ball & Kabbadi.		
10. Gulabi Bagh, Distt. Park	Football, hockey, basket ball and volley Ball.		
11. Ismail Khan Park	Football, Basker ball, Hockey, Volley b 11, ericket (net productices)		
12. Mandavli Fazalpur	Football, Holley, Basket ball, Volley ball, cricket (net practice) Jogging track.		
13. Nand Nagri	Foot ball, Kabaddi, Hockey, Basket ball, Volley ball.		
14. Satya Park Narayana.	Football, Hockey. Cricket (Net practice)		
15. Vikaspuri Distt. Park.	Football, Hockey, Lawn Tennis, Basket ball Volley ball, Cricket (Net practice)		

115 Written Answers	[RAJYA SABHA]	to Questions 116
1	n an	2
16. Janakpuri Distr. Park.	Foot B .11 H	oy, Lawns, Basketball, wall-)
17. Sunder Vihar	6113, C i	cket. (not practice) Do.
18. Rohini Sector-1.	Sports facil	littes yet to be decided.
19. Rohini Sector-III	•	lities yet to be decided,
20. Rohini Sector-IV	-	Do.
21. Rohini Sector-V	a	Do
22. Rohini Sector-VII	· - •	Do.
23. Rohini Sector-VIII . ,	e i ta des	Do.
24. Rohini Sector-XIII		Do. a transfer t
25 Rohini Sector-XV	• • • ·	Do.
26 Rohini Sector-XVI		Do.
27. Rohini Sector-XVII		Do.
28. Narela Sector A6	• • •	Do.
29. Nacia Sector A-10	•	Do.
30. Narela Sector B-4	ад *	Do.
II. Municipal Corporation. Delhi,		· · ·
Calegory 'A' Area more than 2	ACTV	· · · ·
1. Park in Village Tiggipur, Aliput	Football	, . tas. e
 Big park site Opp. Indira Gand Mangolpuri. 	hi Park, Football, V	olley ball.
3. Ambedkar Park, Sunlight Color	y Cricket, Foo	tball.
4. Big park Chirag Delhi Village c Road, Chirag Delhi.	n Main Cricket, Foo	tball.
5. Ramlifa Ground in between Asa	if Ali Road Ali games,	
6. Ajmal Khan Park, Karolbagh.	Basket ball.	
Category 'B' Area less than 1 a	cre.	
1. A Block park, Krishna Nagar	Volley ball.	
2. Park near Physical Centre, Rosh	mara Club. Football	:
3. I Block Park (Corner), Ashok N	lagar Bad ninton.	
4. Park Opp: 'D' Block, Janakpur Rai.	i near Nangal Volley ball,	Cricket, Football etc.
5. I Block Park (Big Park), C.R. P	ark. Football	and the state of the
6. Park near Lions Hospital, Khizra	bad Volley ball	e statute at statute at statute
7. One tot-lot, Ishwar Nagar .	Badminton	
7. One totatot, fairman ranger		San Karana 🕸 🔐

1	17 Written Answers	[30 APR	IL,	1993]	to Questions	118
·- <u>-</u>				2		
 9.	Park Opp: House No. 64,	Sunder Nagai		Btmi	Gal04	·
{0 ,	Keshav Park. New Rajinde	r Nagar .		Du.		
11.	Central Park J.J. Colony, I	Pandav Nagur		Cricke	51	
12.	8-5, Block Park, Safdarju	ng Enclave.	•	Badm	linton	
D,	W. Block Park, Greater Ka	ulash-l		Do.		

14, Arya Samaj Park, Dr. Ambedka

15. New Muther D Coy Park, M.B. Rond, Figri

उर्ड विश्वविद्यालय की स्थापना हेतु. समिति

583 श्री मोहम्मद अफजल उर्फ मीम अफजल : क्या मानव संसाधन विकास मंत्री यह बयाने की क्रुपा करेंगे कि :

(क) गता यह सच है कि सरकार ने देश में उर्दू विश्वविद्यालय स्थापित करने हेतु एक समिति गठिः हो बी

(ख) यदि हो, तो क्या सरकार को उक्त समिति का प्रतिवेदन प्राप्त हो गया है ; मौर

(ग) यदि नहीं, तो यह प्रतिवेदन कब तक प्रस्तुत कर दिये जाने की संभावना है ?

मानव संसाधन विकास मंत्रालय (शिक्षा त्रोर संस्कृति विभाग में उप मंत्री) (कुमारी शैलका) : (क) जी, हों।

(ख) और (ग) उदं विश्वविद्यालय की स्थापना से संबंधित समिति ने केवल एक अन्तरिम रिपोर्ट प्रस्तुत की है । समिति से अपनी अंतिम रिपोट 15 मई, 1993 तक भेजने का अनुरोध किया गथा है।

Prornoton of Literacy

Do.

Football

584. SHRI P. UPENDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether Government have decided to encourage non-governmental organisations in promoting literacy;

(b) if so, what conditions have bee.; stipulated for releasing grants to such organisations; and

(c) what is the number of organi-tions which are getting grants from Government State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPART MENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) The grants-in-aid is sanctioned to Voluntary Agencies under the Cen--ts-al Scheme of Assistance to Voluntary Agencies in Adult Education. A copy of this Scheme is available in Parliament Library, vfide Ace. No. RC 84339 (1-5), in which details are available. However, eligibility criteria is given below:

In order to be eligible for financial assistance under this scheme, an agency should:

(i) have a proper Constitution, Memorandum or Articles of Associa. tion;